

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF VANASTHALI TEXTILE INDUSTRIES LIMITED

Registered Office: F-3-5, RIICO Industrial Complex, Vigyan Nagar, Shahjahanpur, Dist: Alwar, Rajasthan.

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of the Acquirer, Millenium Holdings Limited alongwith Persons Acting in Concert Mr Nikhil Poddar with the Acquirer (Referred to as the "Acquirer" and "PACs"), in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on December 01, 2008 and the Corrigendum to the Public Announcement published on January 31, 2009 and Letter of Offer dated January 31, 2009.

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| 1. Name of the Target Company | : | VANASTHALI TEXTILE INDUSTRIES LIMITED |
| 2. Name of Acquirer | : | MILLENIUM HOLDINGS LTD ALONGWITH PAC |
| 3. Name of Manager to the Offer | : | CHARTERED CAPITAL AND INVESTMENT LIMITED |
| 4. Name of Registrar to the offer | : | BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED |
| 5. Offer Details: | | |
| a) Date of Opening of the Offer | : | FRIDAY FEBRUARY 06, 2009 |
| b) Date of Closure of the Offer | : | WEDNESDAY FEBRUARY 25, 2009 |
| 6. Details of the Acquisition : | | |

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 5.70		Rs. 5.70	
2.	Shareholding of Acquirer and PACs before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		Nil	N.A	Nil	N.A
3.	Shares agree to be acquired by Acquirer by way of SPA	No. of Shares	%	No. of Shares	%
		14790789	74.65	14790789	74.65
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		3962500	20.00	618036	3.12
5.	Size of the Open Offer (Number of shares multiplied by Offer Price per share)	Rs 2,25,86,250.00		Rs 35,22,805.20	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		18753289	94.65	15408825*	77.77*
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		5021711 (25.35%)	1059211 (5.35%)	5021711 (25.35%)	4403675 (22.23%)

Note: * Shares have not yet been transferred in the name of Acquirer.

7. Status of the Escrow Account, whether released or not : Not yet fully released except some funds were transferred to special account in order make payment to shareholders.

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Board of Directors of Acquirer Millenium Holdings Limited having its registered office is situated at 5B1, Cyber Tower 1, Ebene Cyber City, Rose Hills, Mauritius and PACs Mr Nikhil Poddar resident of 195, Arretton Road, Princeton, NJ 08540 accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer and PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on Behalf of Acquirer & PACs



CHARTERED CAPITAL AND INVESTMENT LIMITED

13, Community Centre, East of Kailash, New Delhi - 110065.

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E-mail: charteredcapital@gmail.com

Contact Person: **Mr. Priyaranjan**

Date : 01.04.2009

Place : New Delhi